

केन्द्रीय सूचना आयोग
Central Information Commission
2 तल, विंग ब / 2nd Floor, 'B' Wing
अगस्त क्रान्ति भवन / August Kranti Bhavan
भीकाजी कामा प्लेस/ Bhikaji Cama Place
नई दिल्ली . 110066 / New Delhi – 110066

Notification

New Delhi, dated 12th January, 2009[†]

The Central Chief Information Commissioner hereby constitutes a Sub Committee to undertake an in-depth study and analysis of the problems and issues raised during the Annual Convention 2008, and to explore ways and measures for strengthening the information regime. Committee may suggest an action plan for effective implementation of the RTI Act, 2005.

2. Following Terms of Reference (ToR) assigned to the Committee:

- i) To assess the extent to which the recommendations made by the Commissions, under section 25 of the RTI Act, have been implemented; and, to identify the major reasons, if any, for non-implementation of Commissions' recommendations;
- ii) To prepare a comprehensive status report in respect of the major themes of Annual Convention of 2008, namely RTI and good governance, RTI and democracy, RTI and poverty alleviation, RTI and protection of individual privacy, and RTI revolution in SAARC;
- iii) To assess the adequacy of facilitation process for accessing public held information, mainly in terms of compliance of various provisions of the Act for promotion of maximum disclosure of information;
- iv) To identify the best practices in implementation of RTI Act to promote open government and to outline an action plan for adoption/adaptation by public authorities;
- v) To evolve an approach and suggest a methodology for assessing and grading public authorities in terms of greater transparency and accountability and least corruption; and
- vi) To suggest modalities for creation of a permanent broad-based body for the purpose of coordination of various activities of CIC and SICs.

[†] Changed from 12th January 2008 to 12th January 2009 as per Corrigendum dated 29th January 2009

3. The composition of the Committee would be as under:

- CIC • Prof. M.M. Ansari, IC
- North Zone • Shri P.S. Rana, SCIC, H.P
• Dr. Mohd. Shakeel Ahmed, SIC, Bihar
- East Zone • Shri Dharendra Nath Padhi, SCIC, Orissa
• Shri Nyodek Yongam, SCIC, Arunachal Pradesh
- West Zone • Shri Suresh Vinayakrao Joshi, SCIC, Maharashtra
• Shri M.D. Kaurani, SCIC, Rajasthan
- South Zone • Shri K.K. Mishra, SCIC, Karnataka
• Thiru S. Ramakrishnan, SCIC, TN
• Shri C.D. Arha, SCIC, Andhra Pradesh - Convener

4. The CIC has nominated Ms. Anita Gupta, Additional Secretary, CIC who would function as nodal officer for this Committee.

5. The Committee would be free to co-opt Members from the Commissions, which are not represented.

6. Initially Sub Committee will have tenure of six months, which may be extended, if necessary, till the date of organization of the 4th Annual Convention 2009.

7. The expenses incurred by ICs/SICs shall be borne by the Commissions to which the individual Members belong.

(F. No. 10/12/2009/Admn/CIC)

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(Mohd. Haleem Khan)
Secretary
Phone: 011-26167932

To:

1. CIC/ICs
2. SCICs/ICs of the State Commissions
3. RTI Cell, DoPT
4. Secy./JS (TK)/JS (L)/ JS(MoRe)
5. DS (PP)/DS(P&B)
6. All USs
7. NIC/Admn.